

- (2) A copy of the Cotton Control (Amendment) Order, 1973 (Hindi and English versions) published in Notification No. S. O. 428 in Gazette of India dated the 17th February, 1973 together with a corrigendum thereto published in Notification No. S. O. 3046 in Gazette of India dated the 27th October, 1973, under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library. See No. LT-6115-/73.]

NOTIFICATIONS UNDER MINES & MINERALS (REGULATION & DEVELOPMENT) ACT, 1957 AND REVIEW & ANNUAL REPORT OF HSL FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) : I beg to lay on the Table :—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957 :—
- (i) The Mining Leases (Modification of Terms) (Second Amendment) Rules, 1973, published in Notification No. G.S.R. 1195 in Gazette of India dated the 3rd November, 1973.
- (ii) The Mineral Concession (Sixth Amendment) Rules, 1973, published in Notification No. G.S.R. 1196 in Gazette of India dated the 3rd November, 1973.
[Placed in Library. See No. LT-6116/73.]
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
- (i) Review by the Government on the working of the Hin-

dustan Steel Limited, Ranchi, for the year 1972-73.

- (ii) Annual Report of the Hindustan Steel Limited, Ranchi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6117/73]

INDIAN TELEGRAPH (3RD AMDT.) RULES

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA) : I beg to lay on the Table a copy of the Indian Telegraph (Third Amendment) Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 1312 in Gazette of India dated the 1st December, 1973, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-6118/73]

NOTIFICATION UNDER INDUSTRIES (DEVELOPMENT & REGULATION) ACT, 1951

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE) : I beg to lay on the Table a copy of Notification No. S.O. 523(E) (Hindi and English versions) published in Gazette of India dated the 27th September, 1973 regarding management of the Industrial undertaking known as the Muir Mills Limited, Kanpur, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951.

[Placed in Library. See No. LT-6116/73]

STATEMENT RE : ASSURANCES GIVEN BY THE MINISTRIES

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND) : I beg to lay on the